

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 485/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: M/s. Gopika Mehta

V/s.

Manoj Javeri Stock Broking Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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39 ^{adv.}	<u>Mrs. Chandramouli</u> <u>Vinjamuri</u> <u>v/b</u> <u>Sare & Gireesh &</u> <u>CO.</u>	<u>advocate</u>	<u>W. S. Chahal</u>
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Order

TCP No.485/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench hereby dismisses this Application
on the Memo filed by the Petitioner Counsel with liberty to file afresh.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)